

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-84/2003/9564 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Satya Nath Sarma,
District & Sessions Judge,
Hojai.

Dated Guwahati the 21st September, 2024.

Sub: **Civil vacation.**

Ref:- Your letter No. DJHj/24/2501 dtd. 19.09.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **permission to avail civil vacation from 07.10.2024 to 20.10.2024 as well as station leave permission from the evening of 05.10.2024 till the morning of 21.10.2024.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-84/2003/ 9565-9566 /A, dated ,21-09-24

Copy to:

1. The Principal Accountant General (A&E), Beltola, Guwahati for information.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

